



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

## (DES - VI SECTION)

**MINUTES OF THE NORMS COMMITTEE- VI**  
**MEETING No. NC/6/MEET/Feb/202223/12** **DATED: 02/03/2023**

Please Note

- I. For information of exporters, Norms Committee - VI handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 1 to 26, 94 to 98 .Communications in respect of cases/pertaining to NC- VI may be sent to email address: nc6.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/6/MEET/Feb/202223/12 dated 02/03/2023 of Norms Committee - VI for the year 2022-23 was held on 02/03/2023 under the Chairmanship of ANIL AGGARWAL, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives  | Department |
|-------|------------------------------------------|------------|
| 1     | Sh. Shaish Kumar, Technical Consultant   | DGFT       |
| 2     | Sh. D.N. Mathur, Technical Consultant    | DGFT       |
| 3     | Sh. Nand Lal, Technical Consultant       | DGFT       |
| 4     | Sh. Naveen Kumar, DDG                    | MoFPI      |
| 5     | Sh. Krishna Murari, Technical Consultant | MoFPI      |
| 6     | Sh. Pradyumna Sahu, Deputy DGFT          | DGFT       |

**Case Details and Decision(s):**

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 1 / NC/6/MEET/Feb/202223/12                 |
| Case Status             | Case Approved                               |
| Party Name              | DRYTECH PROCESSES (INDIA) P LTD             |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number          | HQRNORM APPLY 00005242AM23                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

**Norms Committee Decision:**

NC considered the case as per agenda and noted that the firm was requested to furnish the status report of cases in which prior fixation of norms under Para 4.06 of HBP, 2015-20 was done earlier. In response, the firm has stated that export/import on all the AAs issued on the basis of the Prior fixation of norms earlier has been completed except in some recent cases where norms have been fixed. Taking consideration of the above information furnished by the firm and based on the recommendation of the Technical Authority, i.e., MoFPI, the Committee decided to fix the norms of the present case, allowing the following inputs;

| S.No. | Export Item                                           | Quantity in MT | Import item                                | Quantity in MT |
|-------|-------------------------------------------------------|----------------|--------------------------------------------|----------------|
| 1     | MCT Fatbase Powder (Containing 69% to 71% of MCT Oil. | 300.000        | Medium Chain Triglycerides 70:30 (MCT Oil) | 216.000        |
|       |                                                       |                | Acid Casein                                | 15.000         |
| 2.    | MCT Fatbase Powder (Containing 49% to 51% of MCT Oil. | 50.000         | Medium Chain Triglycerides 70:30 (MCT Oil) | 26.000         |
|       |                                                       |                | Acid Casein                                | 2.500          |

The above fixation of adhoc norms is valid for present application under Para 4.06 of HBP, 2015-20 & norms are valid for one year from the date of uploading the minutes in DGFT website.

No Advance Authorisation should be issued on repeat basis based on the fixation of above mentioned adhoc norms. All Policy conditions including VA, Appendix 4J conditions etc. also to be met, wherever applicable.

RA may take subsequent consequential action accordingly.

|             |                             |
|-------------|-----------------------------|
| Case No.    | 2 / NC/6/MEET/Feb/202223/12 |
| Case Status | Case Deferred               |

|                                                                                                                                                                                                                                                                                                                                                                                                |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                                                                     | KAMCO CHEW FOOD PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                        | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00001742AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                 | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                            | NA                                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to seek following information from the firm for further examination of the case;</p> <p>i) Clarity on export item which is simply mentioned as concentrate.</p> <p>ii) Manufacturing process duly certified by CA.</p> <p>iii) COA from foreign buyer.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                        |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                               | 3 / NC/6/MEET/Feb/202223/12                 |
| Case Status                                                                                                                                                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                             | KAMCO CHEW FOOD PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00001743AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                         | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                    | NA                                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to seek following information from the firm for further examination of the case;</p> <p>i) Clarity on export item .</p> <p>ii) Manufacturing process duly certified by CA.</p> <p>iii) COA from foreign buyer.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|             |                                      |
|-------------|--------------------------------------|
| Case No.    | 4 / NC/6/MEET/Feb/202223/12          |
| Case Status | Case Deferred                        |
| Party Name  | RIGHT HEALTH PLATTER PRIVATE LIMITED |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00003802AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | NA                                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                           |                                                             |                |                                                           |                |  |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|----------------|-----------------------------------------------------------|----------------|--|
| Case No.                                                                                                                                                                                                  | 5 / NC/6/MEET/Feb/202223/12                                 |                |                                                           |                |  |
| Case Status                                                                                                                                                                                               | Case Approved                                               |                |                                                           |                |  |
| Party Name                                                                                                                                                                                                | DRYTECH PROCESSES (INDIA) P LTD                             |                |                                                           |                |  |
| Meeting Number and Date                                                                                                                                                                                   | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023                 |                |                                                           |                |  |
| HQ File Number                                                                                                                                                                                            | HQRNORM APPLY 00005928AM23                                  |                |                                                           |                |  |
| RA File Number                                                                                                                                                                                            | NA                                                          |                |                                                           |                |  |
| Licence No and Date                                                                                                                                                                                       | NA                                                          |                |                                                           |                |  |
| Norms Committee Decision:                                                                                                                                                                                 |                                                             |                |                                                           |                |  |
| NC considered the case as per agenda and based on the decision taken on similar case of the firm in M.No. 01 dated 08.04.2021 decided to fix the norms of the present case allowing the following inputs; |                                                             |                |                                                           |                |  |
| S.No.                                                                                                                                                                                                     | Export Item                                                 | Quantity in MT | Import Item                                               | Quantity in MT |  |
| 1                                                                                                                                                                                                         | Vegetable Fatbse Powder (Containing 31% to 33% of Palm Fat) | 6000.000       | Refined Bleached and Deodorised Palmolein (RBD Palmolein) | 1978.000       |  |
|                                                                                                                                                                                                           |                                                             |                | Acid Casein                                               | 156.000        |  |
| 2                                                                                                                                                                                                         | Vegetable Fatbse Powder (Containing 34% to 36% of Palm Fat) | 3500.000       | Refined Bleached and Deodorised Palmolein (RBD Palmolein) | 1260.000       |  |
|                                                                                                                                                                                                           |                                                             |                | Acid Casein                                               | 72.100         |  |
| The above fixation of adhoc norms is valid for present application under Para 4.06 of HBP, 2015-20 & norms are valid for one year from the date of uploading the minutes in DGFT website.                 |                                                             |                |                                                           |                |  |
| No Advance Authorisation should be issued on repeat basis based on the fixation of above mentioned adhoc norms. All Policy conditions including VA, Appendix 4J conditions etc. also to                   |                                                             |                |                                                           |                |  |

be met, wherever applicable.

RA may take subsequent consequential action accordingly.

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 6 / NC/6/MEET/Feb/202223/12                 |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | RIGHT HEALTH PLATTER PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00004188AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | NA                                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 7 / NC/6/MEET/Feb/202223/12                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | ADANI FOOD PRODUCTS PVT LTD                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00004209AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NA                                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to seek following information from the firm for further examination of the matter;</p> <p>i) Exact export item whether it is Cardamom whole ETO Treated or Cardamom Ground or Cardamom Seeds ETO with quantities.</p> <p>ii) Last three years production/consumption data.</p> <p>iii) Whether the firm is a trading or manufacturing industry.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 8 / NC/6/MEET/Feb/202223/12                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | SARDA BIO POLYMERS PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00005810AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NA                                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to seek following information from the firm on the basis of the comments of the Technical Authority, i.e., Tech.2;</p> <p>i) Hemp Protein being derived from Cannabis Plant Seeds. NoC/License from FSSAI may be furnished.</p> <p>ii) % THC (Tetrahydrocannibo) in the imported seeds, supported by COA of import item from Foreign Supplier.</p> <p>iii) Authentication of the composition of Hemp Seeds shown in the import items specification.</p> <p>iv) Commercial value of Hemp Oil is available at Rs. 1000 to Rs/ 1500/- Kg as against Rs. 80-90/Kg claimed by the firm. Published data on sale value of Hemp Oil may be furnished by the firm.</p> <p>v) Details has not been given on Hemp fibre which is also a useful by-product having slae-value of around Rs. 300/- Kg.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                            |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                   | 9 / NC/6/MEET/Feb/202223/12                 |
| Case Status                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                 | DRYTECH PROCESSES (INDIA) P LTD             |
| Meeting Number and Date                                                                                                                                                                                                                    | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                             | HQRNORM APPLY 00004935AM23                  |
| RA File Number                                                                                                                                                                                                                             | NA                                          |
| Licence No and Date                                                                                                                                                                                                                        | NA                                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm alongwith reply of DL is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The</p> |                                             |

Committee decided to send a reminder to MoFPI to expedite their comments.

The case stands deferred to 27.04.2023.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 10 / NC/6/MEET/Feb/202223/12                |
| Case Status             | Case Deferred                               |
| Party Name              | SHIV TRADERS                                |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number          | HQRNORM APPLY 00006195AM23                  |
| RA File Number          | NA                                          |
| Licence No and Date     | NA                                          |

Norms Committee Decision:

NC considered the case as per agenda and decided to seek following information from the firm for further examination of the case;

" Composition of export items with flavour".

The case stands deferred to 27.04.2023.

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 11 / NC/6/MEET/Feb/202223/12                |
| Case Status             | Case Deferred                               |
| Party Name              | WRIGLEY INDIA PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number          | 018205001532AM15                            |
| RA File Number          | 072404000535 AM13                           |
| Licence No and Date     | 0710096312/28/06/2013                       |

Norms Committee Decision:

NC considered the case as per agenda and decided to seek following information from the firm on the basis of the comments of the Technical Authority, i.e., MoFPI;

(a) The processing flowchart showing various stages of processing with justification for wastage claimed, if any;

(b) The recipe cum mass balance sheet showing how the Bill of Materials (both imported and indigenous) change over processing;

(c) any supporting documents like shipping bills , etc for the arguments.

The case stands deferred to 27.04.2023.

|                                                                                                                                                                                                                                                                                                                                               |                                              |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 12 / NC/6/MEET/Feb/202223/12                 |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                                |
| Party Name                                                                                                                                                                                                                                                                                                                                    | TAKASAGO INTERNATIONAL INDIA PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023  |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | 018305000773AM15                             |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 042404000195 AM15                            |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0410159602/16/10/2014                        |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                              |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 13 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | GRIFFITH FOODS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | 018305001015AM19                            |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 072404000122 AM19                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0710113712/13/08/2018                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 14 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | GLAMY CANDY PRIVATE LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM REVIW00006070AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 072404000025 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0710114994/31/05/2019                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 15 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | WESTWEY ENTERPRISES                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00006156AM23                   |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 532404000008 AM20                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 5310020111/13/08/2019                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the representative of the firm had appeared before the Norms Committee on 02.03.2023 for PH. The Committee heard the representative of the firm and requested him to furnish CoA of import item from the foreign supplier, CoA of export item and Buyers specification. The firm stated that they had taken this AA for the first time and export obligation has been completed since long back. Due to Covid 19, they had to close their industry. Hence, it is not possible for them to produce these documents. The Committee with due deliberation found no scope for further modification of norms and decided to maintain "Status Quo" of the decision taken in M.No.24 dated 26.03.2020.</p> <p>RA may take subsequent consequential action accordingly.</p> |                                             |

|                                                                                                                                                                                |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                       | 16 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                    | Case Deferred                               |
| Party Name                                                                                                                                                                     | MANORAMA INDUSTRIES LIMITED                 |
| Meeting Number and Date                                                                                                                                                        | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                 | HQRNORM REVIW00003853AM23                   |
| RA File Number                                                                                                                                                                 | 039504000649 AM20                           |
| Licence No and Date                                                                                                                                                            | 0310837364/23/07/2020                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided that the case may be examined on file.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                               |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                      | 17 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                    | ORGANIC INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00039895AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                | 06AA04002281 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                           | 0611000019/16/12/2020                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm alongwith reply is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 18 / NC/6/MEET/Feb/202223/12                |
| Case Status             | Case Rejected                               |
| Party Name              | GRIFFITH FOODS PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00046763AM21 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 07AA04006081 AM21          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0711000158/24/12/2020      |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm was issued DL on 12.08.2022 followed by reminders on 27.08.2022, 11.09.2022, 26.09.2022 and 20.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case.</p> <p>RA may take suitable consequential action accordingly.</p> |                            |

|                                                                                                                                                                                                                                                                                                                                                                     |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                            | 19 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                          | ORGANIC INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00060251AM21                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                      | 06AA04002791 AM21                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                 | 0611000095/11/01/2021                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm alongwith reply of DL is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 20 / NC/6/MEET/Feb/202223/12                |
| Case Status             | Case Deferred                               |
| Party Name              | GCOOP INDIA PRIVATE LIMITED                 |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number          | HQRNORM APPLY 00149926AM22                  |
| RA File Number          | 04AA04013629 AM22                           |
| Licence No and Date     | 0411001212/29/07/2021                       |

Norms Committee Decision:

NC considered the case as per agenda and noted that the application of the firm alongwith reply of DL is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.

The case stands deferred to 27.04.2023.

|                                                                                                                                                                |                                                        |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|
| Case No.                                                                                                                                                       | 21 / NC/6/MEET/Feb/202223/12                           |
| Case Status                                                                                                                                                    | Case Rejected                                          |
| Party Name                                                                                                                                                     | INTERNATIONAL INGREDIENTS & EXCIPIENTS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                        | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023            |
| HQ File Number                                                                                                                                                 | HQRNORM REVIW00004572AM23                              |
| RA File Number                                                                                                                                                 | 04AA04021810 AM22                                      |
| Licence No and Date                                                                                                                                            | 0411001377/27/08/2021                                  |
| Norms Committee Decision:                                                                                                                                      |                                                        |
| NC considered the case as per agenda and decided to reject the review application and maintain "Status Quo" of the decision taken in M.No.07 dated 11.01.2022. |                                                        |
| The fixation of adhoc norms is valid for present application.                                                                                                  |                                                        |
| No Advance Authorisation should be issued on repeat basis based on the fixation of above mentioned adhoc norms.                                                |                                                        |
| RA may take subsequent consequential action accordingly.                                                                                                       |                                                        |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 22 / NC/6/MEET/Feb/202223/12                |
| Case Status               | Case Deferred                               |
| Party Name                | RADNIK EXPORTS                              |
| Meeting Number and Date   | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number            | HQRNORM APPLY 00181605AM22                  |
| RA File Number            | 05AA04077021 AM22                           |
| Licence No and Date       | 0511004656/10/09/2021                       |
| Norms Committee Decision: |                                             |

NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.

|                                                                                                                                                                                                                                                                                                                            |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                   | 23 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                 | FASHION ACCESSORIES                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                    | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00006083AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                             | NA                                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                        | 0511004678/13/09/2021                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                  |                                             |
| NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather. |                                             |

|                                                                                                                                                                                   |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                          | 24 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                       | Case Approved                               |
| Party Name                                                                                                                                                                        | UMALAXMI ORGANICS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                           | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                    | HQRNORM REVIW00005600AM23                   |
| RA File Number                                                                                                                                                                    | 13AA04016514 AM22                           |
| Licence No and Date                                                                                                                                                               | 1311000579/17/09/2021                       |
| Norms Committee Decision:                                                                                                                                                         |                                             |
| NC considered the case as per agenda and decided to fix the norms of the AA on the basis of the comments of the Technical Authority, i.e., Tech.2, allowing the following inputs; |                                             |
| Export Item                                                                                                                                                                       |                                             |
| Boswellia Extract (% content of Active Ingredient i.e., Boswellic Acid NLT 65% w/w                                                                                                | 25.000 MT                                   |

|                                                                                |              |
|--------------------------------------------------------------------------------|--------------|
| Import Item                                                                    |              |
| Boswellia Gum, containing NMT 15% w/w of Active Ingredient i.e. Boswellia Acid | 97.800<br>MT |
| RA may take subsequent consequential action accordingly.                       |              |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 25 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | AMBA RIVER COKE LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00324877AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 03AX04000737 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0311010724/20/01/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm was issued DL on 23.08.2022 followed by reminders on 07.09.2022, 27.09.2022, 12.10.2022 and 27.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case.</p> <p>RA may take suitable consequential action accordingly.</p> |                                             |

|                                                                                                                                                                                                                                            |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                   | 26 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                 | INDIES GLOBAL FOODS PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                    | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                             | HQRNORM APPLY 00330997AM22                  |
| RA File Number                                                                                                                                                                                                                             | 33AX04000012 AM22                           |
| Licence No and Date                                                                                                                                                                                                                        | 3311000576/25/01/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm alongwith reply of DL is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The</p> |                                             |

Committee decided to send a reminder to MoFPI to expedite their comments.

The case stands deferred to 27.04.2023.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 27 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | TATA INTERNATIONAL LIMITED                  |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00345976AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 03AX04000408 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0311011029/07/02/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm was issued DL on 23.08.2022 followed by reminders on 07.09.2022, 27.09.2022, 12.10.2022 and 27.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case.</p> <p>RA may take suitable consequential action accordingly.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                           |                                             |                                                                                |        |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|--------------------------------------------------------------------------------|--------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                  | 28 / NC/6/MEET/Feb/202223/12                |                                                                                |        |
| Case Status                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                               |                                                                                |        |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                | UMALAXMI ORGANICS PRIVATE LIMITED           |                                                                                |        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                   | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |                                                                                |        |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00358193AM22                  |                                                                                |        |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                            | 13AX04000080 AM22                           |                                                                                |        |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                       | 1311001016/17/02/2022                       |                                                                                |        |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to fix the norms of the AA on the basis of the comments of the Technical Authority, i.e., Tech.2, allowing the following inputs;</p> <p>Export Item</p> <table border="1"> <tr> <td>Boswellia Extract (% content of Active Ingredient i.e., Boswellic Acid NLT 65%</td><td>25.000</td></tr> </table> |                                             | Boswellia Extract (% content of Active Ingredient i.e., Boswellic Acid NLT 65% | 25.000 |
| Boswellia Extract (% content of Active Ingredient i.e., Boswellic Acid NLT 65%                                                                                                                                                                                                                                                                                                            | 25.000                                      |                                                                                |        |

|                                                                                |              |
|--------------------------------------------------------------------------------|--------------|
| w/w                                                                            | MT           |
| Import Item                                                                    |              |
| Boswellia Gum, containing NMT 15% w/w of Active Ingredient i.e. Boswellia Acid | 97.800<br>MT |
| RA may take subsequent consequential action accordingly.                       |              |

|                                                                                                                                                                                  |                                                        |                |                    |                |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------|----------------|--------------------|----------------|
| Case No.                                                                                                                                                                         | 29 / NC/6/MEET/Feb/202223/12                           |                |                    |                |
| Case Status                                                                                                                                                                      | Case Approved                                          |                |                    |                |
| Party Name                                                                                                                                                                       | BIO-GEN EXTRACTS PRIVATE LIMITED                       |                |                    |                |
| Meeting Number and Date                                                                                                                                                          | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023            |                |                    |                |
| HQ File Number                                                                                                                                                                   | HQRNORM APPLY 00362039AM22                             |                |                    |                |
| RA File Number                                                                                                                                                                   | 07AX04000204 AM22                                      |                |                    |                |
| Licence No and Date                                                                                                                                                              | 0711003271/21/02/2022                                  |                |                    |                |
| Norms Committee Decision:                                                                                                                                                        |                                                        |                |                    |                |
| NC considered the case as per agenda and decided to fix the norms of the AA on the basis of the comments of the Technical Authority, i.e., CFTRI, allowing the following inputs; |                                                        |                |                    |                |
| S.No.                                                                                                                                                                            | Export Item                                            | Quantity in Kg | Import Item        | Quantity in Kg |
| 1                                                                                                                                                                                | Lutein 20% (Free) with Zeaxanthin 4% oil               | 1.00           | Marigold Oleoresin | 2.800          |
| 2                                                                                                                                                                                | Lutein 20% (Free) with Zeaxanthin 4% Granules          | 1.00           | Marigold Oleoresin | 2.800          |
| 3                                                                                                                                                                                | Lutein 20% (Easter) with Zeaxanthin 4% Granular Powder | 1.00           | Marigold Oleoresin | 3.100          |
| 4                                                                                                                                                                                | Lutein 20% (Free) Oil                                  | 1.00           | Marigold Oleoresin | 2.300          |
| 5                                                                                                                                                                                | Lutein 20% (Free) Granules                             | 1.00           | Marigold Oleoresin | 2.300          |
| RA may take subsequent consequential action accordingly.                                                                                                                         |                                                        |                |                    |                |

|          |                              |
|----------|------------------------------|
| Case No. | 30 / NC/6/MEET/Feb/202223/12 |
|----------|------------------------------|

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                             |                                                               |              |                      |               |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|---------------------------------------------------------------|--------------|----------------------|---------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Approved                               |                                                               |              |                      |               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NEWLY WEDS FOODS INDIA PRIVATE LIMITED      |                                                               |              |                      |               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |                                                               |              |                      |               |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00378685AM22                  |                                                               |              |                      |               |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 05AX04001057 AM22                           |                                                               |              |                      |               |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0511010742/07/03/2022                       |                                                               |              |                      |               |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to fix the norms of the AA on the basis of the comments of the Technical Authority, i.e., MoFPI, allowing the following inputs;</p> <p>Export Item</p> <table border="1"> <tr> <td>Predust (Batter)(Containing 40000 Kg of Steamed flour premix)</td><td>80000.000 Kg</td></tr> </table> <p>Import Item</p> <table border="1"> <tr> <td>Steamed Flour Premix</td><td>40,200.000 Kg</td></tr> </table> <p>RA may take subsequent consequential action accordingly.</p> |                                             | Predust (Batter)(Containing 40000 Kg of Steamed flour premix) | 80000.000 Kg | Steamed Flour Premix | 40,200.000 Kg |
| Predust (Batter)(Containing 40000 Kg of Steamed flour premix)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 80000.000 Kg                                |                                                               |              |                      |               |
| Steamed Flour Premix                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 40,200.000 Kg                               |                                                               |              |                      |               |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 31 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | DEL MONTE FOODS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00406238AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 05AX04001463 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0511011446/29/03/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm was issued DL on 05.07.2022 followed by reminders on 26.09.2022, 11.10.2022 and 26.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case.</p> <p>RA may take suitable consequential action accordingly.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 32 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | DEL MONTE FOODS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00406244AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 05AX04001464 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0511011448/29/03/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm was issued DL on 05.07.2022 followed by reminders on 26.09.2022, 11.10.2022 and 26.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case.</p> <p>RA may take suitable consequential action accordingly.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 33 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | ORGANIC INDIA PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00410276AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 06AX04000155 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0611001257/31/03/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|          |                              |
|----------|------------------------------|
| Case No. | 34 / NC/6/MEET/Feb/202223/12 |
|----------|------------------------------|

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | GRIFFITH FOODS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000035AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 07AX04000559 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0711003583/01/04/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm was issued DL on 12.08.2022 followed by reminders on 27.08.2022, 11.09.2022, 26.09.2022 and 20.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case.</p> <p>RA may take suitable consequential action accordingly.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 35 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | GRIFFITH FOODS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000131AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 07AX04000557 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0711003652/08/04/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm was issued DL on 12.08.2022 followed by reminders on 27.08.2022, 11.09.2022, 26.09.2022 and 20.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case.</p> <p>RA may take suitable consequential action accordingly.</p> |                                             |

|             |                              |
|-------------|------------------------------|
| Case No.    | 36 / NC/6/MEET/Feb/202223/12 |
| Case Status | Case Withdrawn               |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | SAMURAI TRADEX                              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00000268AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 13AX04000010 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 1311001156/18/04/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that RA, Jaipur vide email dated 1st March, 2023 has informed that the firm has not done any export against the AA No.1311001156 dated 18.04.2022 and has paid duty on all import items made against the AA.</p> <p>RA has also earlier informed that the EODC on the above mentioned AA has been issued. Based on the report of RA, the Committee decided to withdraw the case from the agenda.</p> <p>RA may take subsequent consequential action accordingly.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 37 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | ADINATH CORPORATION                         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000302AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 08AX04000774 AM22                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0811004730/19/04/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm was issued DL on 23.08.2022 followed by reminders on 10.09.2022, 23.09.2022, 08.10.2022 and 23.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case.</p> <p>RA may take suitable consequential action accordingly.</p> |                                             |

|             |                                         |
|-------------|-----------------------------------------|
| Case No.    | 38 / NC/6/MEET/Feb/202223/12            |
| Case Status | Case Deferred                           |
| Party Name  | BLUEBERRY AGRO PRODUCTS PRIVATE LIMITED |

|                                                                                                                                                                                                                                                                                                                                                                                                 |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                         | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00000353AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                  | 03AX04000241 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                             | 0311014029/20/04/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted the comments furnished by MoFPI and observed that the export item recommended by the TA is different than that mentioned in the application. The Committee decided to refer back the case to the Technical Authority, i.e., MoFPI to re-examine the case.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 39 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | LIV LONG NUTRACEUTICALS LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00000835AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 10AX04000053 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 1011001110/18/05/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 40 / NC/6/MEET/Feb/202223/12                |
| Case Status             | Case Rejected                               |
| Party Name              | MARQUE IMPEX PRIVATE LIMITED                |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number          | HQRNORM APPLY 00000903AM23                  |
| RA File Number          | 05AX04000522 AM23                           |
| Licence No and          | 0511012693/20/05/2022                       |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |  |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |  |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm was issued DL on 23.08.2022 followed by reminders on 07.09.2022, 23.09.2022, 08.10.2022 and 23.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case.</p> <p>RA may take suitable consequential action accordingly.</p> |  |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 41 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | DESIGNCO                                    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00001025AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AX04000565 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511012784/27/05/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm was issued DL on 23.08.2022 followed by reminders on 07.09.2022, 23.09.2022, 07.10.2022 and 22.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case.</p> <p>RA may take suitable consequential action accordingly.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 42 / NC/6/MEET/Feb/202223/12                |
| Case Status             | Case Rejected                               |
| Party Name              | MARQUE IMPEX PRIVATE LIMITED                |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number          | HQRNORM APPLY 00001076AM23                  |
| RA File Number          | 05AX04000601 AM23                           |
| Licence No and Date     | 0511012869/30/05/2022                       |

## Norms Committee Decision:

NC considered the case as per agenda and noted that the firm was issued DL on 23.08.2022 followed by reminders on 07.09.2022, 23.09.2022, 07.10.2022 and 22.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case.

RA may take suitable consequential action accordingly.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 43 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Rejected                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NATURAL REMEDIES PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00001091AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 07AX04000217 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0711004140/31/05/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                                             |
| NC considered the case as per agenda and noted that the firm was issued DL on 23.08.2022 followed by reminders on 07.09.2022, 23.09.2022, 07.10.2022 and 22.10.2022 for furnishing information. Despite repeated reminders, the firm has failed to furnish requisite information for further examination of the case. The Committee therefore, decided to reject the case with direction to firm to pay Customs duty and applicable interest for regularization of the case. |                                             |
| RA may take suitable consequential action accordingly.                                                                                                                                                                                                                                                                                                                                                                                                                       |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 44 / NC/6/MEET/Feb/202223/12                |
| Case Status               | Case Deferred                               |
| Party Name                | DEL MONTE FOODS PRIVATE LIMITED             |
| Meeting Number and Date   | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number            | HQRNORM APPLY 00001377AM23                  |
| RA File Number            | 05AX04000778 AM23                           |
| Licence No and Date       | 0511013200/14/06/2022                       |
| Norms Committee Decision: |                                             |

NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.

The case stands deferred to 27.04.2023.

|                                                                                                                                                                                                                                                        |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                               | 45 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                             | DEL MONTE FOODS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                         | HQRNORM APPLY 00001378AM23                  |
| RA File Number                                                                                                                                                                                                                                         | 05AX04000768 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                    | 0511013201/14/06/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                              |                                             |
| NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments. |                                             |
| The case stands deferred to 27.04.2023.                                                                                                                                                                                                                |                                             |

|                                                                                                                                                                                                                                                        |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                               | 46 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                             | LT FOODS LIMITED                            |
| Meeting Number and Date                                                                                                                                                                                                                                | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                         | HQRNORM APPLY 00001450AM23                  |
| RA File Number                                                                                                                                                                                                                                         | 05AX04000814 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                    | 0511013264/17/06/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                              |                                             |
| NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments. |                                             |

The case stands deferred to 27.04.2023.

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 47 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | DEL MONTE FOODS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00001513AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 05AX04000847 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0511013320/20/06/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 48 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | DRY BLEND FOODS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00001595AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 05AX04000815 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0511013373/22/06/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 49 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | MALAS FOOD PRODUCTS PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00002270AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 03AX04002413 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0311016616/26/07/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to seek following information from the firm on the basis of the comments of the Technical Authority, i.e., MoFPI;</p> <p>(a) The process flowchart showing the various stages of processing including the justifications for the wastage claimed, if any;</p> <p>(b) The recipe cum mass balance sheet showing how the bill of material (both indigenous and imported) change over processing;</p> <p>(c) Any supporting document like CoA, Shipping Bills in support of the above.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                     |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                            | 50 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                         | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                          | TASTY BITE EATABLES LTD                     |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                             | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                      | HQRNORM APPLY 00002300AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                      | 31AX04000060 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                 | 3111001588/27/07/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm alongwith reply of DL is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|          |                              |
|----------|------------------------------|
| Case No. | 51 / NC/6/MEET/Feb/202223/12 |
|----------|------------------------------|

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | GRIFFITH FOODS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00002289AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 07AX04000483 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0711004774/27/07/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 52 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | GRIFFITH FOODS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00002290AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 07AX04000512 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0711004775/27/07/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 53 / NC/6/MEET/Feb/202223/12                |
| Case Status             | Case Deferred                               |
| Party Name              | GRIFFITH FOODS PRIVATE LIMITED              |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number          | HQRNORM APPLY 00002291AM23                  |
| RA File Number          | 07AX04000511 AM23                           |

|                                                                                                                                                                                                                                                                                                                                               |                       |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0711004776/27/07/2022 |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                       |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 54 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | GRIFFITH FOODS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00002295AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 07AX04000513 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0711004785/27/07/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                           |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                  | 55 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                | TATA SMARTFOODZ LIMITED                     |
| Meeting Number and Date                                                                                                                                                                                                                   | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                            | HQRNORM APPLY 00002319AM23                  |
| RA File Number                                                                                                                                                                                                                            | 03AX04002403 AM23                           |
| Licence No and Date                                                                                                                                                                                                                       | 0311016674/28/07/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm alongwith rely of DL is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The</p> |                                             |

Committee decided to send a reminder to MoFPI to expedite their comments.

The case stands deferred to 27.04.2023.

|                                                                                                                                                                                                                                                                                                                                               |                                                                |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 56 / NC/6/MEET/Feb/202223/12                                   |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                                                  |
| Party Name                                                                                                                                                                                                                                                                                                                                    | GRAIN 'N' GRACE FOOD INGREDIENTS MANUFACTURING PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023                    |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00002524AM23                                     |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 10AX04000141 AM23                                              |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 1011001299/08/08/2022                                          |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                                                |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 57 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | DRY BLEND FOODS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00002741AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 05AX04001387 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0511014417/23/08/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                  |                                             |                                        |          |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|----------------------------------------|----------|
| Case No.                                                                                                                                                                         | 58 / NC/6/MEET/Feb/202223/12                |                                        |          |
| Case Status                                                                                                                                                                      | Case Approved                               |                                        |          |
| Party Name                                                                                                                                                                       | LACTOSE (INDIA) LIMITED                     |                                        |          |
| Meeting Number and Date                                                                                                                                                          | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |                                        |          |
| HQ File Number                                                                                                                                                                   | HQRNORM APPLY 00003045AM23                  |                                        |          |
| RA File Number                                                                                                                                                                   | 03AX04003073 AM23                           |                                        |          |
| Licence No and Date                                                                                                                                                              | 0311017767/12/09/2022                       |                                        |          |
| Norms Committee Decision:                                                                                                                                                        |                                             |                                        |          |
| NC considered the case as per agenda and decided to fix the norms of the AA on the basis of the comments of the Technical Authority, i.e.,Tech.2, allowing the following inputs; |                                             |                                        |          |
| Export Item                                                                                                                                                                      |                                             |                                        |          |
| Lactose IP/BP/EP/USP-NF(Lactose Monohydrate)/Lactose Monohydrate-200 Mesh(Lactose Monohydrate-80 Mesh/Lactose Monohydrate Impalpable Grade/Lactose Monohydrate-Pharmatose Grade) |                                             |                                        | 1.000 Kg |
| Import Item                                                                                                                                                                      |                                             |                                        |          |
| Edible Lactose/Refined Edible Grade Lactose/ Fine Grind                                                                                                                          |                                             | 1.02 Kg/per Kg content in export item. |          |
| RA may take subsequent consequential action accordingly.                                                                                                                         |                                             |                                        |          |

|                                                                                                                                                                                        |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                               | 59 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                             | GRIFFITH FOODS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                         | HQRNORM APPLY 00003197AM23                  |
| RA File Number                                                                                                                                                                         | 07AX04000767 AM23                           |
| Licence No and Date                                                                                                                                                                    | 0711005274/19/09/2022                       |
| Norms Committee Decision:                                                                                                                                                              |                                             |
| NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee |                                             |

decided to send a reminder to MoFPI to expedite their comments.

The case stands deferred to 27.04.2023.

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 60 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | GCOOP INDIA PRIVATE LIMITED                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00003321AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 04AX04000434 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0411004013/23/09/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 61 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | SHREE SHYAM PIPES PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00003439AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 05AX04001851 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0511015051/28/09/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 62 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | GRIFFITH FOODS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00003453AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 07AX04000685 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0711005369/29/09/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 63 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | DRY BLEND FOODS PRIVATE LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00003720AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 05AX04001947 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0511015304/14/10/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|             |                              |
|-------------|------------------------------|
| Case No.    | 64 / NC/6/MEET/Feb/202223/12 |
| Case Status | Case Deferred                |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Party Name                                                                                                                                                                                                                                                                                                                                    | SYMEGA FOOD INGREDIENTS LIMITED             |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00003854AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 10AX04000188 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 1011001407/20/10/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 65 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | OLIVE LIFESCIENCES PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00004692AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 07AX04001287 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0711005818/29/11/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 66 / NC/6/MEET/Feb/202223/12                |
| Case Status               | Case Deferred                               |
| Party Name                | SYNTHITE INDUSTRIES PRIVATE LIMITED         |
| Meeting Number and Date   | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number            | HQRNORM APPLY 00004677AM23                  |
| RA File Number            | 10AX04000209 AM23                           |
| Licence No and Date       | 1011001474/29/11/2022                       |
| Norms Committee Decision: |                                             |

NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., CFTRI and their comments are awaited. The Committee decided to send a reminder to CFTRI to expedite their comments.

The case stands deferred to 27.04.2023.

|                                                                                                                                                                                                                                                        |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                               | 67 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                             | CHANDIGARH SWEETS LIMITED                   |
| Meeting Number and Date                                                                                                                                                                                                                                | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                         | HQRNORM APPLY 00004679AM23                  |
| RA File Number                                                                                                                                                                                                                                         | 05AX04002450 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                    | 0511016084/29/11/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                              |                                             |
| NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments. |                                             |
| The case stands deferred to 27.04.2023.                                                                                                                                                                                                                |                                             |

|                                                                                                                                                                                                                                                        |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                               | 68 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                             | TASTEL FINE FOOD PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                         | HQRNORM APPLY 00004721AM23                  |
| RA File Number                                                                                                                                                                                                                                         | 03AX04004235 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                    | 0311019647/30/11/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                              |                                             |
| NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments. |                                             |
| The case stands deferred to 27.04.2023.                                                                                                                                                                                                                |                                             |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 69 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | TASTEL FINE FOOD PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00004722AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 03AX04004233 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0311019649/30/11/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 70 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | CHAIZUP BEVERAGES LLP                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00004754AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 02AX04000483 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0211003422/01/12/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 71 / NC/6/MEET/Feb/202223/12                |
| Case Status             | Case Deferred                               |
| Party Name              | BOTANIC HEALTHCARE PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number          | HQRNORM APPLY 00004793AM23                  |
| RA File Number          | 09AX04000791 AM23                           |

|                                                                                                                                                                                                                                                                                                                                               |                       |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0911004080/02/12/2022 |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                       |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 72 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | DP COCOA PRODUCTS LLP                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00004839AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 30AX04000400 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 3011002883/06/12/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                         |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                | 73 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                             | Case Approved                               |
| Party Name                                                                                                                              | S.L.N. COFFEE PRIVATE LIMITED               |
| Meeting Number and Date                                                                                                                 | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                          | HQRNORM APPLY 00005067AM23                  |
| RA File Number                                                                                                                          | 07AX04001359 AM23                           |
| Licence No and Date                                                                                                                     | 0711005961/19/12/2022                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to fix the norms of the AA on the basis of the</p> |                                             |

comments of the Technical Authority, i.e., MoFPI, allowing the following inputs;

Export Item

|                                                                                                      |             |
|------------------------------------------------------------------------------------------------------|-------------|
| Freez Dried Instant Coffee (Containing 70% of imported Freeze Dried Instant Coffee of German Origin) | 5970.000 Kg |
|------------------------------------------------------------------------------------------------------|-------------|

Import Item

|                                              |             |
|----------------------------------------------|-------------|
| Freez Dried Instant Coffee of German Origin. | 4200.000 Kg |
|----------------------------------------------|-------------|

RA may take subsequent consequential action accordingly.

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 74 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Withdrawn                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | SINGHANA TRADERS                            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00005507AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 02AX04000537 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0211003610/04/01/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the firm vide letter dated 30.01.2023 has stated that prior fixation norms of the product was fixed by NC under Para 4.06 of HBP, 2015-20. Based on that they have obtained the AA No.0211003610 dated 04.01.2023 and they have wrongly submitted the application again for fixation of norms. The firm has requested for withdrawal of the application. The Committee considered the request of the firm and decided to withdraw the case from the agenda.</p> <p>RA may take subsequent consequential action accordingly.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 75 / NC/6/MEET/Feb/202223/12                |
| Case Status             | Case Approved                               |
| Party Name              | ORGANIC INDIA PRIVATE LIMITED               |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number          | HQRNORM APPLY 00005706AM23                  |
| RA File Number          | 06AX04000318 AM23                           |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                                                              |                                                                                     |            |                                     |                                                                              |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------|-------------------------------------------------------------------------------------|------------|-------------------------------------|------------------------------------------------------------------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 0611001807/13/01/2023                                                        |                                                                                     |            |                                     |                                                                              |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to fix the norms of the AA, allowing the following inputs;</p> <p>Export Item</p> <table> <tr> <td>Tulsi Hibiscus herbal Tea (Containing 29.42 Kg organic berry (Phalsa type) Flavour)</td><td>479.000 Kg</td></tr> </table> <p>Import Item</p> <table> <tr> <td>Organic Berry (Phalsa Type) flavour</td><td>Net to Net as per content in export product or 5% of FOB, whichever is less.</td></tr> </table> <p>RA may take subsequent consequential action accordingly.</p> |                                                                              | Tulsi Hibiscus herbal Tea (Containing 29.42 Kg organic berry (Phalsa type) Flavour) | 479.000 Kg | Organic Berry (Phalsa Type) flavour | Net to Net as per content in export product or 5% of FOB, whichever is less. |
| Tulsi Hibiscus herbal Tea (Containing 29.42 Kg organic berry (Phalsa type) Flavour)                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 479.000 Kg                                                                   |                                                                                     |            |                                     |                                                                              |
| Organic Berry (Phalsa Type) flavour                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Net to Net as per content in export product or 5% of FOB, whichever is less. |                                                                                     |            |                                     |                                                                              |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 76 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Case Approved                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | ADANI FOOD PRODUCTS PVT LTD                 |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | HQRNORM APPLY 00005777AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 24AX04000307 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 2411002177/17/01/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to ratify the norms of the AA on “Net to Net basis”.</p> <p>The grade, quality&amp; origin of imported coriander seeds should match with the export item i.e., Coriander ground/ETO Treated . Other regulations of FTP / HBP 2015-20 like Value Addition, Pre-import condition &amp; Appendix 4J conditions should also be complied with.</p> <p>RA may take suitable consequential action accordingly.</p> |                                             |

|          |                              |
|----------|------------------------------|
| Case No. | 77 / NC/6/MEET/Feb/202223/12 |
|----------|------------------------------|

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | MALAS FOOD PRODUCTS PRIVATE LIMITED         |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00005803AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 03AX04005207 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0311020788/18/01/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 78 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | INDO PHYTOCHEM PHARMACEUTICALS              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00005826AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 05AX04003067 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 0511016942/19/01/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to seek following information from the firm on the basis of the comments of the Technical Authority, i.e., Tech.2;</p> <ul style="list-style-type: none"> <li>i) COA of import items from Foreign supplier.</li> <li>ii) % Reserpine content in export item with complete composition.</li> <li>iii) COA of export item.</li> <li>iv) Stepwise process details with wastage of A.I. at each step.</li> <li>v) By-products recovery, use and sale value.</li> </ul> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                             |                                                                                                                                                                                  |          |                                                                                                                |                                        |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|----------------------------------------------------------------------------------------------------------------|----------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 79 / NC/6/MEET/Feb/202223/12                |                                                                                                                                                                                  |          |                                                                                                                |                                        |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Case Approved                               |                                                                                                                                                                                  |          |                                                                                                                |                                        |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | LACTOSE (INDIA) LIMITED                     |                                                                                                                                                                                  |          |                                                                                                                |                                        |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |                                                                                                                                                                                  |          |                                                                                                                |                                        |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | HQRNORM APPLY 00005827AM23                  |                                                                                                                                                                                  |          |                                                                                                                |                                        |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 03AX04005234 AM23                           |                                                                                                                                                                                  |          |                                                                                                                |                                        |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 0311020824/19/01/2023                       |                                                                                                                                                                                  |          |                                                                                                                |                                        |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to fix the norms of the AA on the basis of the comments of the Technical Authority, i.e.,Tech.2, allowing the following inputs;</p> <p>Export Item</p> <table border="1"> <tr> <td>Lactose IP/BP/EP/USP-NF(Lactose Monohydrate)/Lactose Monohydrate-200 Mesh(Lactose Monohydrate-80 Mesh/Lactose Monohydrate Impalpable Grade/Lactose Monohydrate-Pharmatose Grade)</td><td>1.000 Kg</td></tr> </table> <p>Import Item</p> <table border="1"> <tr> <td>Edible Lactose/Refined Edible Grade Lactose/ Fine Grind Lactose Edible Grade/Ex Find Grind Latose Edible Grade</td><td>1.02 Kg/per Kg content in export item.</td></tr> </table> <p>RA may take subsequent consequential action accordingly.</p> |                                             | Lactose IP/BP/EP/USP-NF(Lactose Monohydrate)/Lactose Monohydrate-200 Mesh(Lactose Monohydrate-80 Mesh/Lactose Monohydrate Impalpable Grade/Lactose Monohydrate-Pharmatose Grade) | 1.000 Kg | Edible Lactose/Refined Edible Grade Lactose/ Fine Grind Lactose Edible Grade/Ex Find Grind Latose Edible Grade | 1.02 Kg/per Kg content in export item. |
| Lactose IP/BP/EP/USP-NF(Lactose Monohydrate)/Lactose Monohydrate-200 Mesh(Lactose Monohydrate-80 Mesh/Lactose Monohydrate Impalpable Grade/Lactose Monohydrate-Pharmatose Grade)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 1.000 Kg                                    |                                                                                                                                                                                  |          |                                                                                                                |                                        |
| Edible Lactose/Refined Edible Grade Lactose/ Fine Grind Lactose Edible Grade/Ex Find Grind Latose Edible Grade                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | 1.02 Kg/per Kg content in export item.      |                                                                                                                                                                                  |          |                                                                                                                |                                        |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 80 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | VALUE BEVERAGE                              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00005850AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 03AX04005229 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0311020860/20/01/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                    |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                           | 81 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                         | ATICK HOME TRENDS                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00005853AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                     | 32AX04000477 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                | 3211004291/20/01/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                    |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                           | 82 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                        | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                         | AAN CLOTHINGS LLP                           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                            | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00005871AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                     | 05AX04003111 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                | 0511016971/23/01/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.</p> |                                             |

|             |                                 |
|-------------|---------------------------------|
| Case No.    | 83 / NC/6/MEET/Feb/202223/12    |
| Case Status | Case Deferred                   |
| Party Name  | DRY BLEND FOODS PRIVATE LIMITED |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00005958AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 05AX04003129 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0511017048/30/01/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                                                                                                                                                                                                                                                                                                                                                                                            |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                   | 84 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                 | SHARMA ENGG INTERNATIONAL                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                    | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00005970AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                             | 05AX04002913 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                        | 0511017060/30/01/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to seek following information from the firm on the basis of the comments of the Technical Authority, i.e., Tech.1;</p> <p>i) Quantity of import in Kg &amp; their Nett content in export in Kg.</p> <p>ii) % wastage at each stage of manufacture.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 85 / NC/6/MEET/Feb/202223/12                |
| Case Status             | Case Deferred                               |
| Party Name              | SATURN INDUSTRIES                           |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number          | HQRNORM APPLY 00005974AM23                  |

|                                                                                                                                                                                                                                                                   |                       |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| RA File Number                                                                                                                                                                                                                                                    | 07AX04001645 AM23     |
| Licence No and Date                                                                                                                                                                                                                                               | 0711006302/30/01/2023 |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and being engineering items, decided to transfer the case to NC-I, on the basis of the comments of Technical Authority, i.e., Tech.1.</p> <p>The case stands deferred to 27.04.2023.</p> |                       |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                             |           |          |                   |           |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|-----------|----------|-------------------|-----------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 86 / NC/6/MEET/Feb/202223/12                |           |          |                   |           |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Approved                               |           |          |                   |           |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HI-PURITY CHEMICALS PRIVATE LIMITED         |           |          |                   |           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |           |          |                   |           |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM APPLY 00006011AM23                  |           |          |                   |           |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 03AX04005183 AM23                           |           |          |                   |           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0311021072/01/02/2023                       |           |          |                   |           |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to fix the norms of the AA on the basis of the comments of the Technical Authority, i.e.,Tech.2, allowing the following inputs;</p> <p>Export Item</p> <table border="1"> <tr> <td>Halquinol</td><td>1.000 Kg</td></tr> </table> <p>Import Item</p> <table border="1"> <tr> <td>8Hydroxyquinoline</td><td>0. 680 Kg</td></tr> </table> <p>RA may take subsequent consequential action accordingly.</p> |                                             | Halquinol | 1.000 Kg | 8Hydroxyquinoline | 0. 680 Kg |
| Halquinol                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 1.000 Kg                                    |           |          |                   |           |
| 8Hydroxyquinoline                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 0. 680 Kg                                   |           |          |                   |           |

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 87 / NC/6/MEET/Feb/202223/12                |
| Case Status             | Case Approved                               |
| Party Name              | A V THOMAS AND CO LTD                       |
| Meeting Number and Date | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number          | HQRNORM APPLY 00006037AM23                  |
| RA File Number          | 10AX04000255 AM23                           |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                    |                       |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                | 1011001576/02/02/2023 |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and decided to ratify the norms of the AA on “Net to Net basis”.</p> <p>The grade, quality&amp; origin of imported tea should match with the tea exported . Other regulations of FTP / HBP 2015-20 like Value Addition, Pre-import condition &amp; Appendix 4J conditions should also be complied with.</p> <p>RA may take suitable consequential action accordingly.</p> |                       |

|                                                                                                                                                                                                                                                                                                                                               |                                             |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                      | 88 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                                                                                                                                                   | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                    | LT FOODS LIMITED                            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                       | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                | HQRNORM APPLY 00006052AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                | 05AX04003122 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                           | 0511017140/02/02/2023                       |
| <p>Norms Committee Decision:</p> <p>NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee decided to send a reminder to MoFPI to expedite their comments.</p> <p>The case stands deferred to 27.04.2023.</p> |                                             |

|                           |                                             |
|---------------------------|---------------------------------------------|
| Case No.                  | 89 / NC/6/MEET/Feb/202223/12                |
| Case Status               | Case Deferred                               |
| Party Name                | JASMI HOME FURNISHINGS PRIVATE LIMITED      |
| Meeting Number and Date   | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number            | HQRNORM APPLY 00006095AM23                  |
| RA File Number            | 04AX04000972 AM23                           |
| Licence No and Date       | 0411004857/06/02/2023                       |
| Norms Committee Decision: |                                             |

NC considered the case as per agenda and noted that the export/import items are textile items. The Committee noted that, it has been decided with the approval of DG in the F.No. 01/85/171/53/AM19/DES.VI to transfer the cases relating to Textile to NC-5 which is primarily a Norms Committee for Textile and Leather.

|                                                                                                                                                                                                                           |                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                  | 90 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                                                               | Case Approved                               |
| Party Name                                                                                                                                                                                                                | VIRAL CORPORATION                           |
| Meeting Number and Date                                                                                                                                                                                                   | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                                                            | HQRNORM APPLY 00006148AM23                  |
| RA File Number                                                                                                                                                                                                            | 24AX04000318 AM23                           |
| Licence No and Date                                                                                                                                                                                                       | 2411002212/07/02/2023                       |
| Norms Committee Decision:                                                                                                                                                                                                 |                                             |
| NC considered the case as per agenda and decided to ratify the norms of the AA on “Net to Net basis”.                                                                                                                     |                                             |
| The grade, quality& origin of imported item should match with the item exported . Other regulations of FTP / HBP 2015-20 like Value Addition, Pre-import condition & Appendix 4J conditions should also be complied with. |                                             |
| RA may take suitable consequential action accordingly.                                                                                                                                                                    |                                             |

|                                                                                                                                                                                        |                                             |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                               | 91 / NC/6/MEET/Feb/202223/12                |
| Case Status                                                                                                                                                                            | Case Deferred                               |
| Party Name                                                                                                                                                                             | RAVI FOODS PVT LTD.                         |
| Meeting Number and Date                                                                                                                                                                | NC/ 6/ MEET/ Feb/ 202223/ 12 and 02/03/2023 |
| HQ File Number                                                                                                                                                                         | HQRNORM APPLY 00006177AM23                  |
| RA File Number                                                                                                                                                                         | 09AX04000974 AM23                           |
| Licence No and Date                                                                                                                                                                    | 0911004432/08/02/2023                       |
| Norms Committee Decision:                                                                                                                                                              |                                             |
| NC considered the case as per agenda and noted that the application of the firm is under examination of Technical Authority, i.e., MoFPI and their comments are awaited. The Committee |                                             |

decided to send a reminder to MoFPI to expedite their comments.

The case stands deferred to 27.04.2023.